decline in Maternal Mortality Ratio over the years and the same was 167 during the period 2011-13, as per Sample Registration System of Office of Registrar General of India. However the UNDP Report has shown this to be 190.

As far as political participation is concerned, most of the States in our country are having around 50% of women's participation in Panchayati Raj Institutions, which do not get captured by GII compiled by UNDP.

- Government of India has undertaken a number of measures to address violence against women in the spheres of domestic, workplace and public. There is a robust legal framework evolved over the years. The Criminal Law (Amendment) Act, 2013 has widened the definition of rape and new offences like acid attack, sexual harassment etc. have been included. Further, it casts duty on all hospitals, public or private, to provide free medical treatment to victims of sexual assault. Advisories have been issued for 33% reservation for women in the police force. One Stop Centres integrated with Women Helpline (181) have been established across the country to provide integrated support and assistance to women affected by violence. Engagement of Mahila Police Volunteers has been initiated to act as a link between police and public. Further, to address the problem of crimes committed against women in the cyber space, comprehensive guidelines have been issued on the matrimonial sites. The Beti Bachao Beti Padhao has been launched to address the issue of declining Child Sex Ratio on a life cycle continuum basis. The Juvenile Justice Act, 2000 has been amended in 2015 to include the juveniles in conflict with law in the age group of 16 to 18 years involved in heinous offenses to be tried as adults. Panic button has been mandated in mobile phones with effect from 01.01.2017 wherein all new feature phones will have this facility.
- (d) The Labour Bureau of Ministry of Labour and Employment has been conducting annual surveys on Employment and Unemployment since 2009-10. National Sample Survey Office, Ministry of Statistics and Programme Implementation also conducts a large scale survey, viz. Employment of Unemployment Survey to assess the position of men and women in labour force and accordingly schemes and programmes have been undertaken.

Cities identified for infrastructural development in Bihar

†*244. SHRI RAM NATH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the cities of Bihar identified for infrastructural development;

[†]Original notice of the question was received in Hindi.

- (b) the funds allocated to them under various heads for this purpose; and
- (c) the progress made so far towards setting up sewage treatment plants in the cities located along the Ganga river in Bihar; the details thereof city-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) Urban development is a State subject. The Central Government supports the efforts of the State Government by providing financial and technical assistance through its schemes and programmes.

The Swachh Bharat Mission (SBM) supports projects for waste management and toilet construction across the cities. Under this Mission, all statutory towns including those in Bihar are covered. Under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), covering 500 cities in the country, 27 cities from Bihar are covered. Under Heritage City Development and Augmentation Yojana (HRIDAY), city of Gaya has been included. Under the Smart Cities Mission (SCM), city of Bhagalpur has been selected. National Mission for Clean Ganga (NMCG) has identified 19 towns in Bihar for Condition Assessment and feasibility study. The list of cities covered in the State of Bihar under AMRUT & NMCG is given in Statement-I (See below).

(b) The details of funds allocated to the State of Bihar under AMRUT are given in Statement-II (See below). Under the Mission, the funds are not released city-wise. The details of funds allocated to the State of Bihar under HRIDAY and under SBM are also given in Statement-II (See below). Under the Smart Cities Mission an amount of ₹ 2 crore has been released to the State.

The details of grants as per the recommendations by the 14th Finance Commission to the urban local bodies of State of Bihar are given in Statement-III (*See* below).

(c) The details of projects taken up for sewerage in the cities located along the Ganga river are given in Statement-IV.

Statement-I

List of cities covered in the State of Bihar under AMRUT and NMCG

(A) Cities covered under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

Name of State: Bihar

Number of Cities: 27

Arrah Biharsharif Dinapur Nizamat Katihar Patna

36 Writt	en A	nswers to	[RAJYA SABHA]		Starred Questions
Aurangabad		Buxar	Gaya	Kishanganj	Purnia
Bagaha		Chapra	Hajipur	Motihari	Saharsa
Begusarai		Darbhanga	Jamalpur	Munger	Sasaram
Bettiah		Dehri	Jehanabad	Muzaffarpur	Siwan
Bhagalpur		Bodh Gaya			
,	(B) (Cities covered un	der National Mis	sion for Clean Gar	nga (NMCG)
Class of Town		District			Town
I	1.	Bhojpur			Arrah
	2.	Bhagalpur			Bhagalpur
	3.	Buxar			Buxar
	4.	Saran			Chhapra
	5.	Vaishali			Hajipur
	6.	Munger			Munger
	7.	Begusarai			Begusarai
	8.	Katihar			Katihar
	9.	Munger			Jamalpur
	10.	Nalanda			Bihar Sharif
	11.	Begusarai			Barauni
	12.	Bhagalpur			Sultanganj
	13.	Buxar			Dumraon
	14.	Kaimur (Bhab	ua)		Bhabua
	15.	Lakhisarai			Lakhisarai
	16.	Lakhisarai			Barahiya
Ш	17.	Bhagalpur			Kahalgaon
	18.	Bhagalpur			Naugachia
	19.	Saran			Sonepur

Statement-II

Details of funds allocated to State of Bihar under AMRUT, HRIDAY and SBM Scheme
(A) Fund release under AMRUT in Bihar

(₹ in crore)

	2015-16	2016-17	Total
State Plan Approved	664.2	775.20	1439.4
Central Assistance	332.1	387.6	719.7
1st Installment Released	66.42	77.52	143.94

(B) Fund release under HRIDAY Scheme in Bihar

(₹ in crore)

Name of the project	Total cost of the project	Amount released
Development of Ghats and Sarovars at		
Gaya Brahmsat and Baitarani Sarovar	5.87	1.17

(C) Fund release under SBM Scheme in Bihar

(₹ in crore)

Component	IHHL	CT	SWM	IEC	CВ	Total
Amount Released	66.00	2.87	96.63	3.94	0.98	170.42

Abbreviations:

IHHL: Individual Household Latrine

CT: Community Toilets

SWM: Solid Waste Management

IEC: Information, Education and Communication

CB: Capacity Building

Statement-III

Funds recommended by 14th Finance Commission in Bihar to Urban Local Bodies

Basic Grants (for Urban Local Bodies)

(₹ in crore)

2015-16	2016-17	2017-18	2018-19	2019-20	2015-20
1	2	3	4	5	6
256.83	355.63	410.90	475.34	642.28	2140.99

Performance Grants (for Urban Local Bodies)

1	2	3	4	5	6
	104.96	118.78	134.89	176.62	535.25

Statement-IV

Details of projects on sewerage infrastructure development in Bihar in cities located along river Ganga

S1. 1		Project Cos (₹ in crores	(5)
1.	Begusarai Sewerage and STP project	65.40	17 MLD STP; 105 km. network
2.	Buxar Sewerage and STP project	74.95	16 MLD STP; 95.21km. network
3.	Hajipur Sewerage and STP project	113.62	22 MLD STP and 198 km. network
4.	STP in Pahari, Patna	127.30	60 MLD STP
5.	Sewerage network in Pahari, Patna (Zone IVAS)	133.64	87.69 km. sewer network
6.	Sewerage network in Pahari, Patna (Zone V)	214.31	110.65 km. sewer network
7.	STP in Beur	68.16	43 MLD STP
8.	Sewerage network in Beur sewerage Zone	225.77	179.74 km. sewer network
9.	STP in Saidpur Zone	184.93	60 MLD STP
10.	Sewerage network in Saidpur Zone	268.63	172.5 km. sewer network
11.	STP in Karmalichak	77.04	37 MLD STP
12.	Sewerage network in Karmalichak	170.71	96.54 km. sewer network

Backlog of CBI cases

- *245. DR. K. V.P. RAMACHANDRARAO: Will the PRIME MINISTER be pleased to state:
 - whether CBI has a huge backlog of cases, if so, the details thereof, State-wise; (a)
 - (b) how many of these cases are a decade old;
 - what factors have contributed to delay in disposal of these cases; and (c)
- whether courts have passed strictures on CBI in this matter, if so, the details (d) thereof?